

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 500 of 2004

Jabalpur, this the 24th day of December, 2004

Hon'ble Shri Madan Mohan, Judicial Member

Kishorilal, S/o. Shri Chotelal,
aged about 60 years, R/o. Gandhi
Nagar, Itarsi, (MP).

... Applicant

(By Advocate - Shri R.K. Khare)


V e r s u s

1. Union of India, through Chief Secretary, Central Government, New Delhi.
2. Chief Post Master General, M.P. Circle, Bhopal (MP).
3. Senior Superintending, Department of Postal, Khandwa, District - Khandwa (MP).
4. State of MP, through Police Station, Nepanagar, (MP). ... Respondents

(By Advocate - Shri Sunil Gupta on behalf of Shri K.N. Pethia)

O R D E R (Oral)

The learned counsel for the applicant has sought permission to withdrawn this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal ^{if} he still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member

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